

(c) if so, whether Government propose to intervene in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) Yes, Sir. The Selection Committee that was set up to assist the Chairman of the Executive Council of the Indian Institute of Public Administration in the task of selecting a new Director suggested, after considering various names which included those of academics, public men as well as Civil servants, three names of serving civil servants as being the best persons available.

(b) No, Sir.

(c) Does not arise. The Indian Institute of Public Administration is an independent autonomous organisation and the appointment of the Director is made by its Executive Council which consists of persons elected by the members of the Institute and those co-opted by the elected persons.

#### Raids to Unearth Foreign Exchange Racket

9997. SHRI D. AMAT : Will the Minister of FINANCE be pleased to state the amount of concealed foreign exchange unearthed in the country during 1968-69 and 1969-70 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : Information as to the amount of foreign exchange recovered and seized as a result of the searches made by the Enforcement Directorate during the financial years 1968-69 and 1969-70, is being collected and will be laid on the Table of the Lok Sabha.

#### Deputationists in National Mineral Development Corporation

9998. SHRI A. SREEDHARAN :  
SHRI ONKAR LAL BERWA :  
SHRI SHIVA CHANDRA JHA :  
SHRI S. S. KOTHARI :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that contrary to Government's directive, vacant posts in the National Mineral Development Corporation Ltd., are still being filled in by deputationists ;

(b) if so, whether such policy will not discourage the Corporation's suitable employees of avenues of promotion ;

(c) the reasons for which such posts are not advertised in the newspapers if suitable employees within the Corporation are not available to attract best candidates ; and

(d) the number/designation of posts for which deputationists are being appointed in the Corporation and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) : (a) No, Sir. The latest order of the Government of India, while providing, *Inter-alia*, that borrowing organisations should as far as possible, build up their own cadres in due course, does not impose any ban on taking persons on deputation by public undertakings. Appointments on deputation are made by the National Mineral Development Corporation in the following categories :-

1. Appointments to offices of Chairman, whole-time Directors and General Managers of projects which are made by the President.
2. Posts of a specialised nature involving security, maintenance of secrecy of information or specialised expertise required to fulfil the duties, if suitable persons are not available from within the organisation.
3. Posts in new Projects in the initial stages which are filled by borrowing from the Central or State Governments in order to expedite work and maintain liaison with other Government Departments.
4. Purely short-term posts in which cases it would not be worthwhile to spend time and money in advertising the posts.
5. Posts advertised in the open market to which Government servants may be selected on the basis of interview and/or test along with other candidates from the open market and allowed to keep their lien in their parent departments.

(b) No, Sir. Every opportunity is afforded to the Corporation's employees to

better their prospects in accordance with Rules and procedure of the Corporation.

(c) Except where required otherwise, the posts are advertised, if suitable employees within the Corporation are not available.

(d) A statement furnishing the information is laid on the Table of the house. *[Placed In Library. See No. LT--3570/70]*

#### Survey for Iron and Manganese Ores in Bihar and Orissa

9999. SHRI G. C. NAIK : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the Geological Survey of India, the Indian Bureau of Mines and the Governments of Orissa and Bihar have surveyed the potentialities of Iron and Manganese ores in the districts of Keonjhar, Sundergarh and Singhbhum :

(b) if so, the Iron and Manganese ores reserves in each of the districts of Keonjhar, Sundergarh and Singhbhum ;

(c) the quantity of Iron and manganese ores that have been extracted and despatched for export and consumption in different Steel Mills during the last three years from each of the above districts ;

(d) the quantity of Iron ore and Manganese ore that have been despatched from Barbil, Banspani and Barajamda sector of Keonjhar and Singhbhum districts

of Bihar to Rourkela Steel Plant during the last three years ; and

(e) the transport cost by rail from these areas to Rourkela Steel Plant ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) : (a) Preliminary geological survey of iron ore and manganese ore deposits of Orissa and Bihar has been carried out by the Geological Survey of India. The Indian Bureau of Mines have also carried out studies in selected non-captive leaseholds for iron ore. It is reported by the Government of Orissa that they have carried out investigations for iron ore and manganese ore in selected areas in Keonjhar and Sundergarh districts. The Government of Bihar have reported that they have not carried out any detailed survey for iron and manganese ores in Singhbhum district except for the work carried out for M/s Atlas Iron and Alloy Ltd., Calcutta in a portion of Baraiburu-Tatiba area of Singhbhum district.

(b) Many of the iron ore belts and deposits extend across the State and district boundaries. The investigation having been carried out deposit-wise or belt-wise, the reserves are calculated on the same basis and as such no exact figures of district-wise or State-wise reserves can be given. The following table shows the reserves of iron and manganese ore deposits of Bihar and Orissa assessed by this Geological Survey of India :

Location of deposit	Grade of ore	Reserves of ore	
	%Fe. content	(in million tonnes)	
		Proved and indicated	Probable and possible
(1)	(2)	(3)	(4)
<b>IRON ORE :</b>			
<i>Singhbhum districts</i>			
Noamundi, Thakurani, Gua, etc. extending through Bonai (Sundergarh district) and Joda (Keonjhar distt. of Orissa).	60.68	2032.09	8128.38
Saranda Block	60	207.27	
Saranda N. E. Block	60	17.78	
Goudi Buru	60	51.82	
Kiriburu North and South Block	62.61	176.00	